advised to suitably integrate/dovetail the Centrally Sponsored Scheme with similar other Schemes, namely, the integrated Rural Development/Programme, Special Component Plan for Scheduled Castes and Tribal Sub-Plan and other ongoing Schemes of State Governments concerned The Programmes of rehabilitation are being continuously reviewed in Ministry of Labour by an Inter-Ministerial Working Group with representatives of Planning Commission. Ministries of Home Affairs and Rural Senior Officers Development. the Ministry are being deputed the States for an on-the-spot review of the rehabilitation programme. Such visits have taken place in respect of Uttar Fradesh, Madhya Fradesh, Andhra Pradesh and Karnataka. Based on reports of these field visits the State Governments are being advised to rectify the deficiencies, and, and accelerate the pace of rehabilitation by timely formulation proper execution Schemes and through coordination with various field agencies.

From the reports received from the State Governments, the total number of bonded labour identified and freed as on 30-6-82 is 1,44,930 which 84,269 have been rehabilitated leaving thereby 60,661 freed bonded labourers remaining to be rehabilitated. A target for the rehabilitation of 35,828 freed bonded labourers has been fixed for the current financial The State Governments have been requested to formulate rehabilitation schemes and submit them the Ministry of Labour for sanction and release of the Central share the grant.

Load Restriction in Gujarat.

1445. SHRI NAVIN RAVANI: SHRI MOHANLAL PATEL:

Will the Minister of ENERGY be pleased to state:

(a) whether load restriction is likely to continue in Gujarat for some more time due to possible delay in commissioning and sanctioning of new projects:

AL ASPECTABLE TO

- (b) since how long the load restriction is going on and the names of the Districts which are more affected; and
- (c) what are the reasons for delaying the sanctioning of new projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The power position in Gujarat is much better as compared to September last year. However, some load restrictions are likely to continue for a few more months.

- (b) When the power restrictions are imposed, they are not confined to any particular district. These are applicable to whole of State. The power cuts on demand on High Tension Industrial consumers are in force from April, 1982.
- (c) There are some unresolved issues relating to the sanctioning of new projects such as linkage of coal, water availability, disposal of ash environmental clearance, etc which have to be sorted out before technoceonomic clearance is given by the Central Electricity Authority. Thereafter, these proposals will be processed for investment approval by the Planning Commission.

Cost per unit by State Electricity

1446. SHRI A. T. PATIL: Will the Minister of ENERGY be pleased to state:

(a) the average establishment cost/operating expenses of State Electricity Boards, per unit sold and how does it compare with such average cost of private electric enterprises; and